

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2237**

**TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2022/AGRAHAYANA 29, 1944  
(SAKA)**

**SUICIDE BY DAILY WAGERS**

**2237. DR. MOHAMMAD JAWED:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that suicide cases of daily wagers has steadily increased in the country since 2014;**
- (b) if so, the number of such cases of daily wagers reported in the country during the last five years, State-wise;**
- (c) whether the Government is aware that daily wage earners were the largest profession-wise group among suicide victims in 2021; and**
- (d) the steps are taken by the Government to prevent suicides by daily wagers?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

- (a) to (c): National Crime Records Bureau (NCRB) compiles and publishes data on suicides in its publication 'Accidental Deaths & Suicides in India (ADSI)'. The published reports are available till the year 2021. As per NCRB data, State/UT-wise number of suicides committed by daily wage earners during 2014-2021 is given at Annexure-I. Profession-wise number of Suicides committed by people in the country during 2021 is given at Annexure-II.**
- (d): In order to provide social security benefits to the workers in the unorganized sector including workers in agriculture sector, the Government**

**has enacted the Unorganized Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti BimaYojana (PMJJBY) and Pradhan Mantri Suraksha BimaYojana (PMSBY) to the unorganized workers depending upon their eligibility. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of minimum assured monthly pension, Government of India has recently launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM). Under the scheme, which is on contributory basis, minimum assured monthly pension of Rs. 3000/- will be provided to the unorganized workers after attaining the age of 60 years.**

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**State/UT wise Number of Suicides committed by Daily Wage Earners during 2014-2021 as per NCRB data**

SN	State/UT	2014	2015	2016	2017	2018	2019	2020	2021
1	Andhra Pradesh	1033	1202	1333	1397	1510	2167	2501	3014
2	Arunachal Pradesh	17	7	3	7	8	18	13	23
3	Assam	69	239	447	206	235	279	789	659
4	Bihar	11	10	9	13	8	76	69	29
5	Chhattisgarh	641	1030	1119	1292	1140	1679	1964	2040
6	Goa	30	38	29	37	27	30	39	33
7	Gujarat	669	2038	1939	2131	2522	2649	2754	3206
8	Haryana	223	246	157	475	413	409	721	535
9	Himachal Pradesh	2	26	14	23	80	57	142	125
10	Jharkhand	27	179	150	79	66	92	134	156
11	Karnataka	800	1318	1499	1715	1542	1631	2373	2313
12	Kerala	1795	2063	2235	2643	2544	2809	2496	3345
13	Madhya Pradesh	1248	1942	2170	3039	3521	3964	4945	4657
14	Maharashtra	2239	2920	3168	3669	3946	4128	4176	5270
15	Manipur	0	3	3	1	2	1	2	5
16	Meghalaya	23	21	33	36	39	55	66	77
17	Mizoram	13	23	28	25	31	12	0	37
18	Nagaland	0	1	5	7	7	4	3	2
19	Odisha	205	291	387	248	363	346	274	320
20	Punjab	90	191	283	339	348	585	749	864
21	Rajasthan	527	452	634	669	769	1062	1128	1256
22	Sikkim	23	14	34	19	34	31	12	22
23	Tamil Nadu	3880	4943	4888	5624	5565	5186	6495	7673
24	Telangana	1242	3448	2824	2507	2905	2858	3831	4223
25	Tripura	45	126	168	229	286	218	338	351
26	Uttar Pradesh	208	290	447	490	525	859	245	482
27	Uttarakhand	2	3	19	4	9	44	119	30
28	West Bengal	438	469	826	1438	1385	1002	895	925
<b>TOTAL STATE(S)</b>		<b>15500</b>	<b>23533</b>	<b>24851</b>	<b>28362</b>	<b>29830</b>	<b>32251</b>	<b>37273</b>	<b>41672</b>
29	A & N Islands	5	21	5	1	5	9	9	18
30	Chandigarh	4	14	13	7	4	7	2	16
31	D&N Haveli and Daman&Diu @ +	0	33	17	4	17	14	24	8
32	Delhi UT	104	101	161	236	237	247	294	233
33	Jammu & Kashmir @ *	0	3	4	21	1	0	31	9
34	Ladakh @	-	-	-	-	-	-	0	0
35	Lakshadweep	0	0	1	0	0	0	0	0
36	Puducherry	122	94	112	110	33	35	33	48
<b>TOTAL UT(S)</b>		<b>235</b>	<b>266</b>	<b>313</b>	<b>379</b>	<b>297</b>	<b>312</b>	<b>393</b>	<b>332</b>
<b>TOTAL (ALL INDIA)</b>		<b>15735</b>	<b>23799</b>	<b>25164</b>	<b>28741</b>	<b>30127</b>	<b>32563</b>	<b>37666</b>	<b>42004</b>

Source: Accidental Deaths & Suicide in India

As per data provided by states/UTs

'+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2014- 2019

'\*' Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2014-2019

'@' Data of newly created Union territory

**Profession-wise Number of Suicides committed by people in the country during 2021 as per NCRB data**

SN	Profession	Total
1	Housewife	23179
2	Professional/Salaried Persons (Total)	15870
2.1	Govt. Servants (Total)	1898
2.1.1	Central/UT Govt. Servants	381
2.1.2	State Govt. Servants	1131
2.1.3	Other Statutory Body/etc.	386
2.2	Private Sector Enterprises	11431
2.3	Public Sector Undertaking	2541
3	Students	13089
4	Unemployed Persons	13714
5	Self-employed Persons (Total)	20231
5.1	Business (Total)	12055
5.1.1	Vendor	4532
5.1.2	Tradesmen	3633
5.1.3	Others	3890
5.2	Other Self-employed Persons	8176
6	Persons engaged in Farming Sector (Total)	10881
6.1	Farmers/Cultivators (Sub-Total)	5318
6.1.1	who cultivate their own land with or without assistance of agricultural labourers	4806
6.1.2	who cultivate on lease land/work on lease/on other's land (known by different nomenclature) with or without assistance of agricultural labourers	512
6.2	Agricultural Labourers	5563
<b>7</b>	<b>Daily Wage Earner</b>	<b>42004</b>
8	Retired Persons	1518
9	Other Persons	23547
<b>10</b>	<b>Total</b>	<b>164033</b>

As per data provided by states/UTs

Source: Accidental Deaths & Suicides in India